# GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 4069 TO BE ANSWERED ON 24.03.2023

# **REHABILITATION OF VICTIMS**

#### 4069. SHRI THOMAS CHAZHIKADAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- whether the 'Ujjawala' Scheme, that aims at combating trafficking is fulfilling its unique objectives of preventing trafficking and providing for rehabilitation of victims;
- (b) if so, the details thereof, along with the relevant details of rehabilitation of victims by providing them food, shelter, counselling, medical care, legal aid and vocational training as well as their reintegration into society, State/UT-wise; and
- (c) whether any significant steps are being taken to address the anomalies on the implementation side, if so, the details thereof?

# ANSWER

# MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. The residents of Shakti Sadan are provided shelter, food, clothing, health care and other daily requirements under the scheme. The facilities of these homes can also be availed by children accompanying the mothers. Total 94 Shakti Sadans (Ujjawala Homes) are functional in the country, the details of which along with beneficiaries are at Annexure-I.

Mission Shakti Guidelines envisages Hub for Empowerment of Women (HEW) at National, State and District level for monitoring of the performance of scheme and for gathering feedback from stakeholders.

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Annexure with regard to reply to Parts (a) to (c) of Lok Sabha Unstarred Question No. 4069 for answer on 24.03.2023 regarding **Rehabilitation of Victims** asked by SHRI THOMAS CHAZHIKADAN, Hon'ble Member of Parliament (LS).

S. No.	Name of State	Number of Shakti Sadans (Ujjawala Homes)	Number of Beneficiaries
1.	Andhra Pradesh	5	135
2.	Assam	19	223
3.	Chhattisgarh	2	15
4.	Goa	1	3
5.	Jharkhand	2	27
6.	Karnataka	14	307
7.	Kerala	2	25
8.	Maharashtra	4	79
9.	Manipur	22	769
10.	Mizoram	1	20
11.	Odisha	16	288
12.	Rajasthan	1	30
13.	Telangana	2	33
14.	Uttarakhand	2	17
15.	West Bengal	1	22
	Total	94	1993

State/UT-wise list of Shakti Sadan (Ujjawala Homes)

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